

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 635 of 2019

IN THE MATTER OF:

Bank of Baroda **...Appellant**

Vs

Mr. Sundaresh Bhatt RP of ABG Shipyard Ltd. **....Respondent**

Present:

For Appellant: Mr. Raunak Dhillon, Ms. Ananya Dhar, and Mr. Parikalp Gupta, Advocates

For Respondent: Mr. Pranav Vyas, and Mr. Shashank Agarwal, Advocate.

ORDER

31.01.2020 Learned Counsel for Appellant wants to file Rejoinder. The same may be filed within a week.

List the Appeal 'for Admission (After Notice)' on **20th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Shreesha Merla)
Member(Technical)

Akc/Md